

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 64/97

MONDAY, THIS THE 13TH DAY OF JANUARY, 1997.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

K. Omana W/o Shri Anandan
Senior Gang Woman
Under the Permanent Way Inspector
(Section Engineer), Southern Railway,
Mavelikkara.

..Applicant

By Advocate Mr. K.M. Anthru

Vs.

1. Union of India through
the General Manager,
Southern Railway
Headquarters Office
Park Town P.O., Madras-3.

2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office, Park Town P.O.
Madras-3.

3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum-14.

4. The Assistant Engineer,
Southern Railway,
Quilon.

..Respondents

By Advocate Mr. James Kurian

The application having been heard on 13.1.97, the
Tribunal on the same day delivered the following:

O R D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

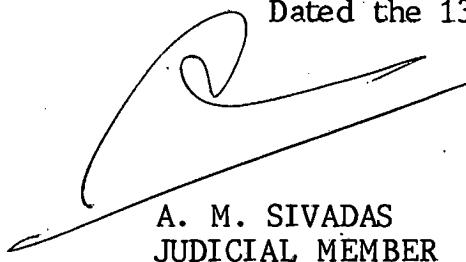
Applicant who is a Senior Gang Woman under the Permanent Way Inspector, Mavelikkara, submits that she has been regularised w.e.f. 21.6.89. She has a grievance that though she is entitled to be regularised w.e.f. 31.12.83 and though several others who are juniors have been regularised earlier, she has been discriminated against as a woman employee and has been granted regularisation only in 1989.

She made a representation A4 on 17.10.84 and it is submitted that orders have not yet been passed on the representation.

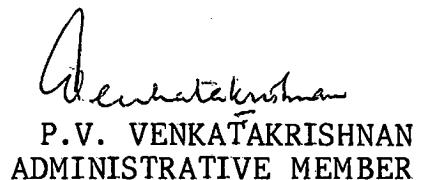
2. It is for the respondents to consider the grievance of the applicant in the first instance. Since the pending representation is of the year 1994, applicant may make a further representation to the second respondent within 15 days enclosing also a copy of A4. The second respondent is directed to consider A4 along with any further representation that may be received in terms of the above direction and pass appropriate orders within four months.

3. Application is disposed of as above. No costs.

Dated the 13th January, 1997.



A. M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

kmn

LIST OF ANNEXURE

1. **Annexure A4: A true copy of the representation submitted by the applicant to the Second respondent dated 17.10.94.**

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